

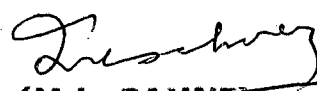
Item No.8.

Dated:-02.09.2005.

App: None.

Resp: Shri Deepak Shukla for Shri Manoj Singh.

Memo of appearance has been filed on behalf of the respondents. <sup>From</sup> A perusal of the O.A., it is revealed that the O.A. is incomplete as after Para-11 there is neither the concluding prayer nor the verification made by the applicant. The application is found hence, untenable in law <sup>being</sup> incomplete, the same is ~~dismissed~~ <sup>be returned</sup>.

  
(M.L. SAHNI)  
MEMBER (J)

Ak/.

OK.  
Copy of order  
prepared on 06.9.05

06/9/05

Record of O.A. No. 408/05  
(Bench Copy) - Received in  
compliance of order dated  
29.01.2005 Retained  
19.9.05